

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

NO.CPC 46 of 1996
(O.A.312 of 1996)

Date of Order : 19.7.1996

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

JAGADISH CHANDRA GHOSH

vs.

D.K.DUTTA & ORS.

For the applicant : Mr.R.K.Da, counsel.

For the respondents: Mr.P.K.Arora, counsel.

ORDER

1. counsel for the applicant states that the interim order passed in O.A.312 of 1996, has since been complied with by the respondents. In such circumstances, he does not wish to proceed with the contempt petition.

2. In view of the above, this contempt petition is disposed of.

3. No order is made as to costs.

MSM
(M.S.Mukherjee)
Administrative Member

ACK
(A.K.Chatterjee)
Vice-Chairman